

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST

Date: 17th November, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR ADMISSION			
1.	Appeal No. 138/2015	Sarveshwari Engineers Vs. Haryana State Pollution Control Board	Mr. A. V. Shukla, Adv. for Appellant
2.	Original Application No. 498/2015	Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Pushp Saini, Adv. in person
3.	M.A. No. 1194/2015 in Original Application No. 389/2015	Javed Akhtar Vs. State of U.P. & Ors.	Mr. Gorangg, Adv. for Applicant
AFTER NOTICE			
4.	M.A. No. 1099/2015 in Original Application No. 250/2014	Krishan Kant Singh Vs. Triveni Engg. & Industries Ltd., Ramkola Kushinagar	Anunaya Mehta, Adv. for Applicant Mr. Chetan Sharma, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-2 Mr. Rajkumar, Adv. with Mr. S. L. Gundli, SLO for R-3
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 121/2015 (M.A. No. 612/2015 & M.A. No. 678/2015)	K. S. Gahunia Vs. N.B.C.C. Ltd. & Ors.	Mr. K. S. Gahunia, Adv. Applicant in person Mr. R. Venkataramani, Sr. Adv. with Mr. Manoj Kumar Das, Adv. for R-1 & 2 Ms. Panchajanya Batra Singh, Adv. for R-3 & 4 Mr. Rajkumar with Mr. S. L. Gundli, Adv. Mr. Birja Mahapatra, Mr. Dinesh Jindal, L.O., DPCC for R-5, 6, 8 & 9 Mr. Rahul Verma, AAG
FOR HEARING			
6.	Original Application No. 331/2015	Natioinal Green Tribunal Bar Association Vs. Gugan @ Muban (Noticee No. 22)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
7.	Original Application No. 332/2015	Natioinal Green Tribunal Bar Association Vs. Rashid (Noticee No. 20)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee

8.	Original Application No. 333/2015	Natioinal Green Tribunal Bar Association Vs. Mukhram (Noticee No. 112)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
9.	Original Application No. 334/2015	Natioinal Green Tribunal Bar Association Vs. Naushad (Noticee No. 116)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
10.	Original Application No. 335/2015	Natioinal Green Tribunal Bar Association Vs. Jai Kishan (Noticee No. 115)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
11.	Original Application No. 336/2015	Natioinal Green Tribunal Bar Association Vs. Ayub Khan (Noticee No. 33)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
12.	Original Application No. 337/2015	Natioinal Green Tribunal Bar Association Vs. Jabir (Noticee No. 118)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
13.	Original Application No. 338/2015	Natioinal Green Tribunal Bar Association Vs. Farman (Noticee No. 117)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
14.	Original Application No. 339/2015	Natioinal Green Tribunal Bar Association Vs. Mulchand (Noticee No. 76)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
15.	Original Application No. 340/2015	Natioinal Green Tribunal Bar Association Vs. Umesh Yadav (Noticee No. 120)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
16.	Original Application No. 341/2015	Natioinal Green Tribunal Bar Association Vs. Amit Prajapati (Noticee No. 129)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
17.	Original Application No. 342/2015	Natioinal Green Tribunal Bar Association Vs. Suleman (Noticee No. 128)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
18.	Original Application No. 343/2015	Natioinal Green Tribunal Bar Association Vs. Naresh Sharma (Noticee No. 41)	Mr. Rahul Choudhary, Adv. for Applicant Ms. Pinky Mor, Adv. for Noticee
19.	Original Application No. 344/2015	Natioinal Green Tribunal Bar Association Vs. Zile Singh (Noticee No. 5)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Bakshi, Adv. for Noticee
20.	Original Application No. 345/2015	Natioinal Green Tribunal Bar Association Vs. Pramod (Noticee No. 1)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
21.	Original Application No. 346/2015	Natioinal Green Tribunal Bar Association Vs. Sonu Sharma (Noticee No. 2)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
22.	Original Application No. 347/2015	Natioinal Green Tribunal Bar Association Vs. Jitender (Noticee No. 3)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
23.	Original Application No. 348/2015	Natioinal Green Tribunal Bar Association Vs. Arif (Noticee No. 124)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar Sharma, Adv. for Noticee
24.	Original Application No. 349/2015	Natioinal Green Tribunal Bar Association Vs. Mansoor (Noticee No. 127)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar Sharma, Adv. for Noticee
25.	Original Application No. 350/2015	Natioinal Green Tribunal Bar Association Vs. Subhash (Noticee No. 55)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
26.	Original Application No. 351/2015	Natioinal Green Tribunal Bar Association Vs. Lokender (Noticee No. 4)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
27.	Original Application No. 352/2015	Natioinal Green Tribunal Bar Association Vs. Jamil Khan (Noticee No. 125)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
28.	Original Application No. 353/2015	Natioinal Green Tribunal Bar Association Vs. Sanjeev Kumar (Noticee No. 122)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee

29.	Original Application No. 354/2015	Natioinal Green Tribunal Bar Association Vs. Madan Lal (Noticee No. 35)	Mr. Rahul Choudhary, Adv. for Applicant Mr. R. K. Sonkiya, Adv. for Noticee
30.	Original Application No. 355/2015	Natioinal Green Tribunal Bar Association Vs. Anwar (Noticee No. 126)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
31.	Original Application No. 356/2015	Natioinal Green Tribunal Bar Association Vs. Rohit (Noticee No. 56)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
32.	Original Application No. 357/2015	Natioinal Green Tribunal Bar Association Vs. Sunil (Noticee No. 57)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
33.	Original Application No. 358/2015	Natioinal Green Tribunal Bar Association Vs. Rakesh (Noticee No. 34)	Mr. Rahul Choudhary, Adv. for Applicant Mr. R. K. Sonkiya, Adv. for Noticee
34.	Original Application No. 359/2015	Natioinal Green Tribunal Bar Association Vs. Sonu (Noticee No. 66)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
35.	Original Application No. 360/2015	Natioinal Green Tribunal Bar Association Vs. Virender Singh (State of Gujarat)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Anand Verma, Adv.
36.	Original Application No. 361/2015	Natioinal Green Tribunal Bar Association Vs. State of Chhattisgarh	Mr. Rahul Choudhary, Adv. for Applicant Mr. C. D. Singh, Adv.
37.	Original Application No. 362/2015	Natioinal Green Tribunal Bar Association Vs. Sh. Prasadd	Mr. Rahul Choudhary, Adv. for Applicant
38.	Original Application No. 363/2015	Natioinal Green Tribunal Bar Association Vs. Dr. Sarvabhoom Bagali (State of Karnataka)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Aagney Sail, Adv.
39.	Original Application No. 365/2015	Natioinal Green Tribunal Bar Association Vs. Md. Kalim	Mr. Rahul Choudhary, Adv. for Applicant
40.	Original Application No. 366/2015	Natioinal Green Tribunal Bar Association Vs. Dr. Sarvabhoom Bagali (State of Karnataka)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Aagney Sail, Adv.
41.	Original Application No. 367/2015	Natioinal Green Tribunal Bar Association Vs. Dr. Sarvabhoom Bagali (State of Karnataka)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Aagney Sail, Adv.
42.	Original Application No. 368/2015	Natioinal Green Tribunal Bar Association Vs. Dr. Sarvabhoom Bagali (State of Karnataka)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Aagney Sail, Adv.
43.	Original Application No. 364/2015	Natioinal Green Tribunal Bar Association Vs. S. Krishna Prasad, Vice President of Federation of Indian Granite and Stone Industry (State of Karnataka)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh Mahale, Adv.
44.	Original Application No. 369/2015	Natioinal Green Tribunal Bar Association Vs. M/s. D. P. Jain & Company Infrastructure Pvt. Ltd. (State of MP)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pankaj Kapoor, Adv.
45.	Original Application No. 370/2015	Natioinal Green Tribunal Bar Association Vs. M/s. Agroh Infrastructure Development Private Limited (State of MP)	Mr. Rahul Choudhary, Adv. for Applicant Dr. Harsh Pathak, Adv.
46.	Original Application No. 371/2015	Natioinal Green Tribunal Bar Association Vs. Jagannath Mane (State of MP)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Shekhar Sharma, Adv.
47.	Original Application No. 372/2015	Natioinal Green Tribunal Bar Association Vs. Md. Kalim	Mr. Rahul Choudhary, Adv. for Applicant

48.	Original Application No. 373/2015	Natioinal Green Tribunal Bar Association Vs. Yogendra	Mr. Rahul Choudhary, Adv. for Applicant
49.	Original Application No. 423/2015	Natioinal Green Tribunal Bar Association Vs. Murlidhar Dhondiyal (Noticee No. 42)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Amit Anand Tiwari, Adv.
50.	Original Application No. 424/2015	Natioinal Green Tribunal Bar Association Vs. Sachidanand Dabral (Noticee No. 26)	Mr. Rahul Choudhary, Adv. for Applicant J. Sagar Associates
51.	Original Application No. 425/2015	Natioinal Green Tribunal Bar Association Vs. Smt. Seema Bhatt (Noticee)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Manoj Chouhan, Adv.
52.	Original Application No. 426/2015	Natioinal Green Tribunal Bar Association Vs. Inder Singh & Priyaraaju (Noticee)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Manoj Chouhan, Adv.
53.	Original Application No. 427/2015	Natioinal Green Tribunal Bar Association Vs. Lalita Prasad Ghildiyal (Noticee)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Manoj Chouhan, Adv.
54.	Original Application No. 428/2015	Natioinal Green Tribunal Bar Association Vs. Sushil Kumar (Noticee No. 25)	Mr. Rahul Choudhary, Adv. for Applicant J. Sagar Associates
55.	Original Application No. 429/2015	Natioinal Green Tribunal Bar Association Vs. Ramdiya (Noticee No. 41)	Mr. Rahul Choudhary, Adv. for Applicant J. Sagar Associates
56.	Original Application No. 476/2015	Natioinal Green Tribunal Bar Association Vs. Ravinder (Noticee No. 13)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rupesh Kumar, Adv.
57.	Appeal No. 15/2015 (M.A. 658/2015)	Saligao Civic and Consumer Cell (SCCC) & Anr. Vs. Goa State Infrastructure Dev. Corp. Ltd. & Ors.	Ms. Norma Alvares, Adv. for Appellant Mr. Dattaprasad Lawande, Adv. for R – 1, 2 & 6 Mr. Vijay Panjwani, Adv. for R – 3 Mr. Siddesh Kotwal, Adv. for R-4 Mr. P. Dangvi, Adv. for R – 4 & 5 Mr. Suhanya P. and Mr. Rishi Raj Sharma, Adv. for R-7 & 8 Ms. Shreya Bhatnagar, Adv. Mr. Vikram Grover, Adv.
58.	Original Application No. 41/2015 (M.A No. 100/2015)	D.K. Joshi Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R – 2, 3, 6 & 7 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Ajit Sharma, Adv. for R - 5
59.	Original Application No. 189/2014 (M.A No. 654/2014)	D.K. Joshi Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R – 2, 3, 6 & 8 Mr. Pradeep Mishra, Adv. for R – 4 Mr. J.M. Sharma, Sr. Adv. along with Mr. Ravi P. Mehrotra, Adv. for R – 5 Mr. Avijit Bhushan, Adv. for R - 7
60.	Appeal No. 43/2015	K.S. Manje Gowda & Ors. Vs Govt. of Karnataka & Ors.	Ms. Aparna Bhat, Adv. for Appellant Mr. Devraj Ashok, Adv. for R-1 & 3 to 9 Mr. Vikas Malhotra & Mr. M. P. Sahay, Adv. for MoEF & CC
61.	Original Application No. 156/2015 (M.A.No.474/2015)	Mrs. Sunita Pandey & Anr. Vs Union of India & Ors.	Ms. Mithilesh Kr. Pandey & Mr. Ajit Sharma, Adv. for the Appellant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4

			Mr. Inder Kumar Kapia, Adv. for R-5 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-6 Mr. Raj Kumar, Adv. & Mr. S. L. Gundli, SLO for CPCB Mr. A. K. Prasad, Adv. for R-8
62.	Original Application No. 315/2015 (M.A. No. 821/2015)	Rajiv Savara Vs. Darrameks Hotels & Developers Pvt. Ltd. & Ors.	Mr. M.C. Mehta, Mr. Rahul Shukla & Ms. Katyayni, Advs. for Applicant Mr. Gaurab Banerit, Sr. Adv. alongwith Mr. Nikhil Singal, Adv. for R-1 Mr. Rahul Verma, AAG with Mr. Mukesh Verma, Adv. for R-3 Mr. D. Bharati Reddy, Adv. for State of Uttarakhand
63.	M.A. No. 701/2015, M.A. No. 1052/2015 & M.A. No. 1084/2015 in Original Application No. 183(T _{HC})/2013	Ajay Kumar Negi & Anr. Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. Mr. Vikas Malhotra, Adv. for R-1 Mr. Suryanarayan Singh, AAG for R-2, 5&6 Mr. A. D. N. Rao, Adv. for Applicant
64.	M.A. No. 787/2015 & M.A. No. 1006/2015 in Original Application No. 38/2011	Rohit Choudhury Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Reshmi Rea Sinha, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Avijit Roy & Mr. Navnit Kumar, Advs. for R-2 Mr. Parijat Singh, Adv. for R-4 Mr. Shuvodeep Roy, Adv. for R-5
65.	Appeal No. 83/2014 (M.A No. 777/2014 & M.A No. 778/2014)	Hira Singh Markam Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Appellant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Ravindra Shrivastava, Sr. Adv. with Mr. C.D. Singh, AAG for R – 2 Ms. Shilpa Shukla, Adv. for R – 3 Mr. Shibashish Misra, Adv. for R-4 Ms. Shreya Agrawal, Adv. for R-6
66.	Original Application No. 325/2014	Krishan Kant Singh V/s M/s Wave Distillery & Breweries Ltd. (Distillery Unit) Vill- Ahmadpura, Ramghat Road Tehsil- Atrauli	Mr. Rahul Choudhary, Adv. for Applicant Mr. Ashok Bhasin, Sr. Adv. along with Mr. A.A. Aron, Advs. for R-1 Mr. Pradeep Misra, Adv. for R-2 Mr. Rajkumar, Adv. for R-3 Ms. Savitri Pandey, Adv. for State of U.P Mr. B.V. Niren, Adv. for CGWA
67.	Original Application No. 525/2014	Ganga Action Parivar Vs State of Haryana & Ors.	Mr. Krishna Kumar, Adv. for Applicant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R–1, 2, 4 to 8 Mr. Sehrawat, Adv. for R - 3 Mr. Vivek Chib, Adv. for R – 9 Mr. A.K. Prasad, Adv. for R – 10 to 15 Mr. Raj Kumar, Adv. for R – 16 Mr. V. Vijay Vardhan, Adv. for CGWA
68.	Original Application No. 184/2013 (M.A No. 865/2013, M.A No. 669/2014, M.A. No. 881/2015 & M.A. No. 882/2015)	Gurpreet Singh Bagga Vs MoEF & Ors.	Mr. Narender Hooda, Sr. Adv. along with Mr. Shashank Shekhar, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Ms. Reena Singh, AAG for R – 2 to 5 Ms. Savitri Pandey, Adv. for R – 6 Mr. Neeraj Jain, Adv. for R – 7 Mr. S.P. Singh, Sr. Adv. along with Mr. Kalyan Dutt, Adv. for Noticees (R-8) Mr. Anil Grover, AAG, Haryana with Mr. Rahul Khurana, Adv. Mr. Pradeep Misra & Mr. Anupam Mishra, Advs.

69.	Original Application No. 304/2015 (M.A. No. 847/2015) (CW No. 211/2011)	Jai Singh & Anr. Vs. Union of India & Ors.	Dr. Kanwal Sapra, Mr. A. K. Sapra & Dr. P. S. Batra, Advs. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 & 5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3, 4, 7 & 8 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-6 Mr. Abhishek Paruthi, Adv. and Mr. S.L. Gundli, SLO for CPCB Mr. S. P. Singh Sr. Adv. with Ms. Kalyan Dutt, Adv.
70.	Original Application No. 36/2012	Rajiv Narayan & Anr. Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Pradeep Mishra, Adv. for R – 2 Ms. Alpana Poddar, Adv. for R – 3 Mr. Anshuman Sinha, Adv. for R – 4 Ms. Sushma Singh, Adv. for R – 5 Ms. Savitri Pandey, Adv. Mr. Dinesh K. Malhotra, Adv. Ms. Neelam Rathor, Adv. Mr. B.V. Niren, Adv. for CGWA
71.	Original Application No. 110(T _{HC})/2012	Threat to life arising out of coal mining in south garo hills district Vs. State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae) Mr. Ranjan Mukherjee, Adv. for R – 1 Ms. P. B. Singh, Adv. for R -1A Mr. S.C. Shyam, Sr. Adv. for R – 2 Mr. Subhash Ch. Keyal, Adv. for R - 3 Mr. Saurabh Sharma, Adv. for R – 4 & 5 Ms. Purabi Sharma, Adv. For R – 6 Mr. Tayenjam Momo Singh, Adv. for R – 7
72.	Original Application No. 73/2014 M.A No. 174/2014, M.A No. 662/2014, M.A No. 65/2015, M.A No. 92/2015, M.A No. 95/2015, M.A No. 96/2015, M.A No. 112/2015, M.A No. 116/2015, M.A No. 153/2015, M.A No. 184/2015, M.A No. 185/2015, M.A No. 245/2015, M.A No. 336/2015, M.A No. 337/2015, M.A. No. 476/2015, M.A. No. 668/2015, M.A. No. 672/2015, M.A. No. 1139/2015, M.A. No. 1205/2015 M.A. No. 1206/2015 & M.A. No. 1207/2015)	All Dimasa Students Union Dima Hasao Dist. Committee Vs State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae) Mr. Ranjan Mukherjee, Adv. for R - 1 Mr. Vijay Panjwani, Adv. Mr. Tayenjam Momo Singh, Adv. for R – 2 Mr. H.S. Thangkhiew, Sr. Adv. along with Mr. Philemon Nongbri, Adv. in M.A No. 92/2015 Dr. O.D.V. Labia, Sr. Adv. along with Mr. Philemon Nongbri, Adv. Mr. Rajiv Dutta, Sr. Adv. along with Mr. Saurabh Sharma, Adv. Ms. Panchajanya Batra Singh, Adv. for R-5 Mr. A.K. Prasad, Adv. for M/o Coal Mr. Aachal Gupta, Adv. for R - 16 Mr. Rituraj Biswas, Adv. Mr. K. Paul, Adv. Mr. Amit Kumar, Adv. Mr. Subhro Sanyal, Adv. Mr. Phuyosa Yobin, Adv. for Applicant in M.A. No. 1139/2015
73.	Original Application No. 13/2014 (M.A No. 154/2015)	Impulse NGO Network Vs State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Ranjan Mukherjee, Adv. for R – 1 Mr. Tayenjam Momo Singh, Adv. for R-2 Mr. Subhro Sanyal, Adv. for R - 3 Ms. P.B. Singh, Adv. for R - 4

74.	Original Application No. 186/2014	Thomas Nongtdu & Anr. Vs State of Medhalaya & Anr.	Mr. Vijay Panjwani, Adv. for Applicant Mr. Ranjan Mukherjee, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Tayenjam Momo Singh, Adv. for R – 3
CASES OF COURT NO. 2			
FOR DIRECTION			
75.	Original Application No. 229/2013 (M.A No. 736/2013 & M.A No. 194/2014)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. V.K. Shukla, AAG, U.P, Mr. Raman Yadav, Mr. C.D. Singh, Adv. for R -1 to 3 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-2 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Rachit Mittal, Adv. (Local Commissioner)
76.	Original Application No.24/2014 (PH)	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay, Ms. Manisha Badoni, & Mr. Salik Shafique, Advs. for the Applicant Mr. Vikas Malhotra & Mr. M. P. Sahay, Advs. for R-1 Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2 & 6 Mr. Abhishek Paruthi, Adv., for R-3 Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Rahul Verma, Adv. For R-6 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-7 Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25
77.	Original Application No. 58/2015 (M.A No. 186/2015, M.A.No.400/2015 & M.A.No.452/2015) (PH)	Ramesh Chand & Ors. Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suryanarayan Singh, AAG for R –2 to 6 Mr. Deepak Kaushal, Adv. for R – 7 to 10
FOR ADMISSION			
78.	Original Application No. 489/2015 (M.A. No. 1204/2015)	Nasir Parwez Ansari Vs. State of Uttarakhand & Ors.	Mr. S. A. Zaidi, Ms. Gulnaz Parveen, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
79.	Original Application No. 416/2015	Omakumar Vs. State of Haryana & Ors.	Mr. Ajit Sharma, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2
80.	Original Application No. 437/2015 (M.A. No. 1022/2015 & M.A. No. 1023/2015)	Vishwa Vijay Singh Vs. U. P. Pollution Control Board & Ors.	Mr. D. K. Pandey, Adv. for Applicant Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-1 Ms. Savitri Pandey, Adv. for R-2, 4 & 7 Ms. Arpana, Adv. for R-3 Mr. R. K. Dubey, Adv. for R-8 Mr. Sanjay Upadhyaya, Adv. for R-11 Mr. Alok Kumar, Adv. for R-12 Mr. Sanjeev, Adv. for R-13 Mr. A. A. Arora, Adv. for R-14 & 16 to 18
81.	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-2, 3, 5 to 9 Mr. Pradeep Misra, Adv. for R-4

FOR HEARING			
82.	Original Application No. 28/2013 (T _{Hc})	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 4
83.	Original Application No. 19/2014 (M.A No. 216/2015 & M.A. No. 1027/2015)	Dr. Kashmira Kakati Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Divya Prakash, Adv. for R – 1 Ms. Roy Kankana, Adv. for R-2 Mr. Avijit, Adv. for R-3 Mr. Shuvodeep Roy, Adv. for R – 4 Mr. V.N. Koura, Adv. for R – 5 Mr. Ganesh Kamath, Adv. for R – 6 Mr. Gaurab Bengrit, Sr. Adv. along with Ms. Harsha, Adv. for R – 7 Mr. Neeraj K. Gupta, Adv. for R – 8 Mr. U. Hazariera, Sr. Adv. along with Mr. Dharitry Phoota, Adv. for R – 11 Mr. Tavinder Sidhu, Adv. for NHAI
84.	Original Application No. 80/2014 (M.A.No.217/2014)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Adv. For the Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. U.K. Uniyal, A.G. and Mr. Rahul Verma, AAG For R-2 to 7 Mr. Rajesh Raina, Adv. for R-5 Mr. Manoj Gorkela & Mr. Vinay Kumar, Adv. for R-8 Mr. M. K. Sharma, Adv.

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